# GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA

### STARRED QUESTION NO-\*133

ANSWERED ON 15.12.2022

#### NAYA SAVERA SCHEME

#### 133\*. SHRI KHAGEN MURMU:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Naya Savera Scheme (NSS) has been implemented in West Bengal;
- (b) if so, the number of beneficiaries under this scheme in West Bengal, especially in Maldaha Uttar Parliamentary Constituency, year-wise;
- (c) the number of States where the scheme has not been properly implemented due to conflicts between States and Centre;
- (d) whether the Government proposes to adopt new scheme like Pradhan Mantri Kaushal Vikas Yojana (PMKVY) so that the NGOs/Private Education Institutes may be directly engaged by the Union Government without intervention of the State Government; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. \*133 ANSWERED ON 15.12.2022 REGARDING NAYA SAVERA SCHEME BY SHRI KHAGEN MURMU

(a) & (b) Yes, Sir. Ministry of Minority Affairs had implemented the Free Coaching and Allied Scheme (Naya Savera) across the country including West Bengal till 2021-22.

The number of beneficiaries in the state of West Bengal for the year 2019-20 is 590, 2020-21 is 500 and 2021-22 is 550. Parliamentary Constituency-wise data of the beneficiaries is not maintained by the Ministry.

- (c) No such instance has come to the notice of the Ministry.
- (d) & (e) No, Sir.

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